

DIVISION BENCH
COURT - I

O-203

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/135(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	SHRI BADRINARAIN ALLOYS & STEEL LTD. VS NAP CONSTRUCTION PVT. LTD.
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance (via video conference/physically)

ORDER

1. This a transferred petition from Hon'ble High Court at Calcutta. This petition was transferred by Hon'ble High Court vide order dated 31.01.2023. It appears from 31.01.2023 as per Hon'ble High Court that none was represented for the parties nor any accommodation was sought when this petition was taken up.
2. There is none present on behalf of the parties upon transfer before the Adjudicating Authority. It appears that the petitioner is not interested to pursue this petition. Therefore, the same is accordingly dismissed for non-prosecution.
3. File be consigned to record.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**